

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 77(ND)2008
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016**

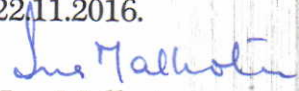
NAME OF THE COMPANY: M/s. Sirhind Club Limited

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Isha Jha -	Advocate for	Petitioners	Isha Jha

ORDER

The arguing counsel of the respondent is not present. Re-notify on 22.11.2016.


(Ina Malhotra)
Member Judicial